

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/15	TP 11/17	For hearing	433 ( e ) (f)	Kartik Kalevar & 20 Ors. Vs. Metro Corn. Infrastructure Ltd.

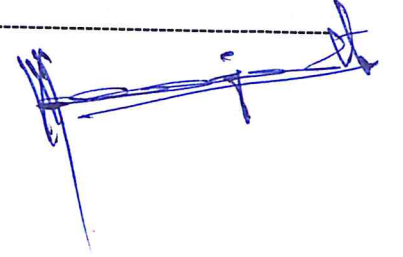
SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. K. MANJUNATHA  
RAO BHONSE  
9844183191

Petitioner



2. Abdul Ameen  
9845910316

Respondent

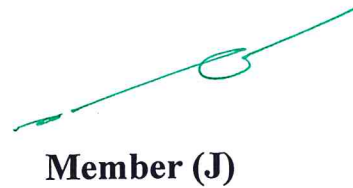
**ORDER**



Counsel for Petitioner is present. Proxy Counsel for Corporate Debtor is present. He reported that, Sr. Counsel is unable to attend the Tribunal today. He requested time for filing objections, time extended as last chance. List it on 13/02/2018. Counsel for Petitioner filed English translation of Kannada documents filed on behalf of the Petitioner.



**Member (T)**



**Member (J)**